

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **20.08.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 391/2025 For Urgent listing IA No. 1144/2025 For Stay IA No. 1145/2025	Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd	Mr. Rajendran Raghavan	
2.	Comp App (AT) (CH) (Ins) No. 395/2025 For Exemption IA No. 1148/2025 For Stay IA No. 1149/2025	Chenchaiiah Vemuru Suspended Director of SLS Power Ltd Vs Canara Bank Ltd & Anr	Mr. G Aniruth Purusothaman	
3.	Comp App (AT) (CH) (Ins) No. 378/2025 For Condone Delay IA No. 1119/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	
4.	Comp App (AT) (CH) (Ins) No. 380/2025 For Condone Delay IA No. 1122/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	
5.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 746/2025 (To implead) & IA No. 1147/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024 For Additional Docs IA No. 1109/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr	Mr. Allwin Godwin	Mr. Atul Jha

7.	IA No. 931/2025 (For Substitution) in Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025 Delay in refiling IA No. 573/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1151/2025 (To Adv. Hg.) With defects in TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
9.	IA No. 1150/2025 (To Adv. Hg.) With defects in TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

For Admission (After Notice)

(Request for adjournment in Item No. 10 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589, 974, 1047/2024 To Vacate Stay IA No. 436/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt Ltd Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2
11.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	Mr. Kunal Kanungo- R1 Mr. Amir Bavani- R5
12.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9

13.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd WITH	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth
14.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth
15.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 &1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
16.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
17.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
18.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	
19.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt Ltd	Mr. ML Ganesh	Mr.S Sathiyarayanan
20.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
21.	Comp App (AT) (CH) No. 64/2025 To dispense with IA No. 661/2025 For Stay IA No. 662/2025	Kanniah Anandh & 2 Ors Vs Union Of India, through SFIO	Mr. Dhanaram Ramachandran	

22.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors	Mr.S Sathiyarayanan	Mr. NP Vijayakumar R2
23.	Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) Sri Maharaja Oil Imports and Exports India Pvt. Ltd	Mr. PJ Rishikesh	Mr. B Dhanaraj
24.	Comp App (AT) (CH) (Ins) No. 276/2025 For Stay IA No. 780/2025	ICICI Bank Ltd Vs Ramakrishnan Sadasivan, Liquidator of Coastal Energy Pvt Ltd	Mr. V Adhivarahan	Mr. B Dhanaraj
25.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025 For Exemption IA No. 912/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
26.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025 For Exemption IA No. 918/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2
27.	Comp App (AT) (CH) (Ins) No. 353/2025 For Stay IA No.1050 & 1052/2025 For Urgent Listing IA No. 1051/2025 For Exemption IA No. 1053/2025	Vasavi Power Services Private Limited Vs The Canara Bank Limited	Ms. Deepika Murali	Mr. Manav Gecil Thomas

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Pvt. Ltd. & 10 Ors	Mr. S Ram Babu	Mr. R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3
29.	TA (AT) No. 44/2021 (Comp App (AT) (Ins) No. 328/2020)	Vinod Kothari Vs Prudent ARC Ltd & Anr	Mr. Kartik Malhotra	R & A Legal-R1 Mr.AG Sathyanarayana R2

30.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7, R8 & R9
31.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. Sai by Jose	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
32.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
33.	TA (AT) No. 169/2021 (Comp App (AT) (Ins) No. 894/2020)	I & B Engineers Pvt Ltd Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	Mr. Ananth Bharadwaj
34.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce & Industry	Mr. Anil D Nair	Mr. Vinod PV
35.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt. Ltd. & Anr	Mr. Srikanth Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
36.	Comp App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr. S Kaushik Ramaswamy	
37.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam, Suspended Director and Shareholder of Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr. WITH	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
38.	Comp App (AT) (CH) (Ins) No. 383/2023	G. Balasubramaniam, Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3
39.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar, Suspended Director Vs Pattabi Enterprises WITH	Mr. TK Bhaskar	Mr. Anirudh Suresh-R1

40.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
41.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No. 734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
42.	Comp App (AT) (CH) (Ins) No. 145/2023 For Direction IA No. 521/2025	SREI Equipment Finance Ltd Vs Raasi Refractories Limited	Mr. Anant Merathia	Mr. Y Suryanarayana
43.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt Ltd Vs Jossey Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3
44.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
45.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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